

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 02

Customs Appeal No. 10121 of 2019

[Arising Out Of OIO-MUN-CUSTM-000-COM-18-18-19 Dated- 22/10/2018 passed by the Commissioner of CUSTOMS-MUNDRA)

Imperial Fibres Pvt Ltd

Vardhman Central Mall Nehru Vihar
NEW DELHI

.....Appellant

VERSUS

C.C.-Mundra

Office of the Principal Commissionerate of Customs,
Port User Buld. Custom House Mundra, Mundra
Kutch, Gujarat-370421

.....Respondent

WITH

Customs Appeal No. 10122 of 2019

[Arising Out Of OIO-MUN-CUSTM-000-COM-18-18-19 Dated- 22/10/2018 passed by the Commissioner of CUSTOMS-MUNDRA)

Varun Goayal

Director Of Imperial Fibres Pvt Ltd
S-96 Vardhman Central Mall Nehru Vihar
New Delhi

.....Appellant

VERSUS

C.C.-Mundra

Office of the Principal Commissionerate of Customs,
Port User Buld. Custom House Mundra, Mundra
Kutch, Gujarat-370421

.....Respondent

APPEARANCE:

None appeared for the Appellant

Shri. Girish Nair, Assistant Commissioner (AR) for the Respondent

**CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)
HON'BLE MR. SATENDRA VIKRAM SINGH, MEMBER (TECHNICAL)**

Final Order No. 10447-10448 / 2025

DATE OF HEARING:02.06.2025
DATE OF DECISION:02.06.2025

SOMESH ARORA

None has appeared on behalf of the appellant the matter has already come up 9 times earlier on 22.01.2024, 16.02.2024, 11.03.2024, 05.04.2024, 01.05.2024, 25.06.2024, 06.08.2024, 19.03.2025 and 21.04.2025 and this is the 10th time. It appears that the party is not interested to pursue the appeal. Therefore, as per the inherent power vested in this Tribunal as noted in 2009 (244) ELT 497 (Bom.) CHEMIPOL Vs. UNION OF INDIA, the present appeal has become liable to be dismissed for non-prosecution. Appeal is accordingly dismissed. However, liberty is being granted to the party to seek restoration of appeal, in case deemed fit by adequately explaining the reasons of non-appearance on each occasion.

2. Appeal is dismissed.

(Dictated & Pronounced in the open court)

(SOMESH ARORA)
MEMBER (JUDICIAL)

(SATENDRA VIKRAM SINGH)
MEMBER (TECHNICAL)

Prachi